

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1556
ANSWERED ON 10TH FEBRUARY, 2022**

COMPENSATION TO ROAD ACCIDENT VICTIMS

1556. SHRI GIRISH CHANDRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the number of road accidents has been increased in the country, except during the lockdown period, if so, the details thereof;**
- (b) whether the Government has analysed the reasons for the increase in the number of accidents and if so, the details thereof;**
- (c) whether compensation is paid to the victims and if so, the details thereof including the number of victims which are pending for compensation during the last three years, State/UT-wise;**
- (d) the steps taken to expedite payment of compensation to the victims in case of death and grievous injury; and**
- (e) the efforts made by the Government to create effective public awareness about road safety?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per information available with the Ministry, the data received from police department of all States/UTs the total number of road accidents on all roads in the country during the last four calendar years 2017 to 2020 is as under : -

Year	Total Number of Road Accidents (in numbers)	% Change increase/ Decrease over previous year
2017	4,64,910	
2018	4,67,044	0.46
2019	4,49,002	-3.86
2020	3,66,138	-18.46

(b) As per information available with the Ministry, the data received from police department of all States/UTs, Road accidents during 2019 and 2020 attributable to various types of traffic rules violations is given in table.

Category	2019			2020			% Change		
	Accidents	Fatalities	Injured	Accidents	Fatalities	Injured	Accidents	Fatalities	Injured
Over-speeding	319028	1,01,723	326850	265343	91239	255663	-16.8	-10.3	-21.8
% share of total	71.1	67.3	72.4	72.5	69.3	73.4			
Drunken driving/consumption of alcohol & drug	12,256	5,325	10,564	8355	3322	7845	-31.8	-37.6	-25.7
% share of total	2.7	3.5	2.3	2.3	2.5	2.3			
Driving on wrong side/Lane indiscipline	24,431	9,201	24,628	20228	7332	19481	-17.2	-20.3	-20.9
% share of total	5.4	6.1	5.5	5.5	5.6	5.6			
Jumping red light	4,443	1,797	4,006	2721	864	2688	-38.8	-51.9	-32.9
% share of total	1.0	1.2	0.9	0.7	0.7	.08			
Use of mobile phone	10,522	4,945	8,144	6753	2917	5975	-35.8	-41.0	-26.6
% share of total	2.3	3.3	1.8	1.8	2.2	1.7			
Others	78322	28,122	77169	62738	26040	56627	-19.9	-7.4	-26.6
% share of total	17.4	18.6	17.1	17.1	19.8	16.3			
All India	449002	151113	451361	366138	131714	348279	-18.5	-12.8	-22.8

(c) Enabling provisions relating to payment of compensation to victims of road accidents have been given in the Motor Vehicles Act, 1988 under section 161 (Special provisions as to compensation in case of hit and run motor accident), section 163 (Scheme for payment of compensation in case of hit and run motor accidents) and section 163A (Special provisions as to payment of compensation on structured formula basis). Claims are filed at Motor Accident Claims Tribunals at State Level. No centralized details with respect to compensation paid and number of victims pending for compensation is available with the Ministry.

(d) Ministry has issued notifications for Central Motor Vehicles (Motor Vehicles Accident Fund) Rules, 2022, Compensation to victims of Hit and Run Accident Scheme, 2022 and introduction of a new Annexure namely "ANNEXURE XIII – PROCEDURE FOR INVESTIGATION OF MOTOR

VEHICLE ACCIDENTS", which adopts a total of 20 Forms for various stakeholders to capture all specific details required as per Detailed Accident Report (AR) to expedite payment of compensation to accident victims.

(e) To create effective public awareness about road safety, Ministry undertakes various publicity measures and awareness campaigns on road safety through social media, electronic media, and print media. Further, Ministry implements a road safety advocacy scheme to provide financial assistance to various agencies for administering Road Safety Advocacy. Total 714 work orders issued to various NGOs from 2018-19 to 2020-2021. National Road Safety Month/Week is also being observed every year for spreading awareness and strengthening road safety.
